

GOVERNMENT OF INDIA  
MINISTRY OF EDUCATION  
DEPARTMENT OF SCHOOL EDUCATION & LITERACY  
**LOK SABHA**  
**UNSTARRED QUESTION NO- 3389**  
ANSWERED ON- 16/12/2024

**MODERN INFRASTRUCTURE FOR HIGH QUALITY EDUCATION IN SCHOOLS**

†3389. Shri Ram Shiromani Verma:

Will the Minister of EDUCATION be pleased to state:

- (a) whether the Government is aware of the non-availability of modern infrastructure facilities and modern teaching equipments to provide high quality education to children in Government schools and Government aided schools in the districts of Uttar Pradesh particularly in Shravasti and Balrampur districts;
- (b) if so, the steps taken by the Government in this regard; and
- (c) the steps taken/being taken by the Government to construct road to facilitate students to reach schools situated in the areas where water is logged in rainy season?

**ANSWER**

MINISTER OF STATE IN THE MINISTRY OF EDUCATION  
(SHRI JAYANT CHAUDHARY)

(a) to (c): The Department of School Education and Literacy is implementing an integrated centrally sponsored scheme for School education- Samagra Shiksha with effect from the year 2018-19. The Scheme has now been aligned with the recommendations of the National Education Policy (NEP) 2020 and aims to ensure that all children have access to quality education with an equitable and inclusive classroom environment, which should take care of their diverse background, multilingual needs, different academic abilities and make them active participants in the learning process.

Under Samagra Shiksha, financial assistance is provided to the States/UTs for creation and augmentation of infrastructure facilities to strengthen the existing school infrastructure. The requirement of infrastructural facilities in schools are worked out every year by the respective State/Union Territory on incremental basis depending on their need and priority and reflected in their Annual Work Plan & Budget (AWP&B) proposals. These plans are then appraised and approved by the Project Approval Board (PAB) in the

Department in consultation with the States and Union Territories as per the programmatic and financial norms of the scheme, physical and financial progress of works sanctioned earlier and availability of budgetary resources.

The Department of School Education and Literacy maintains Unified District Information System for Education Plus (U-DISE+) as Management Information Systems(MIS). U-DISE+ collects information from all the schools (government, aided and private) annually on various educational indicators including educational and digital infrastructure facilities in schools across all States and UTs.

As per UDISE+ 2021-22, the percentage availability of Educational infrastructure in the State of Uttar Pradesh particularly in the district of Shrawasti and Balrampur are as follows:

Percentage of school having infrastructure																		
	Electricity		Drinking water		Girls Toilets		Boys Toilets		Handwash		Playground		Library		Ramps		Handrails	
	G	GA	G	GA	G	GA	G	GA	G	GA	G	GA	G	GA	G	GA	G	GA
<b>Uttar Pradesh</b>	85.1	84.9	99.2	99.4	98.3	98.4	97.6	97.4	95.8	91.8	73.7	88.6	96.3	71.0	84.4	56.6	66.2	33.5
<b>Balrampur</b>	80.6	84.8	98.3	100.0	98.4	100.0	97.8	100.0	96.7	93.9	68.0	93.9	98.5	87.9	87.5	75.8	68.0	54.5
<b>Shrawasti</b>	93.6	94.7	99.5	100.0	99.0	100.0	98.7	100.0	96.1	94.7	68.4	100.0	95.0	89.5	78.3	57.9	57.4	36.8

G – Government schools, GA – Government aided schools, Source- UDISE+2021-22

Further, as per the information provided by the State of Uttar Pradesh, details of the facilities for the parishadiya primary/upper primary schools of Shrawasti and Balrampur districts are as below:

	<b>No. of Tablets (primary schools)</b>	<b>No. of smart classrooms (upper primary schools)</b>	<b>No. of ICT Labs at Block Resource Centres</b>
Uttar Pradesh	2,09,863	18,381	880
Shrawasti	1,722	197	05
Balrampur	3,005	247	10

Moreover, education is a subject in the Concurrent list of the Constitution and most of the schools come under the administrative domain of the concerned States and UTs which are the appropriate Government under the Right of Children to Free and Compulsory Education (RTE) Act, 2009, and have the responsibility and mandate to provide infrastructure in schools in accordance with the norms laid down in the Schedule to the RTE Act, 2009 and as per respective State RTE Rules. Further, the State/UT Governments are also responsible to provide ease of access to schools and remove all the infrastructural barriers that may hamper/restrict the students' access to schools.

\*\*\*\*\*